

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**CP(IB) No.379/95/HDB/2022
AND
IA(IBC) 151/2024 in CP(IB) No.379/95/HDB/2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Union Bank of India

...Petitioner

AND

Shri. N Subba Rao
(Personal Guarantor of M/s. Thexa Pharma Pvt Ltd)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP(IB) No. 379/95/HDB/2022

For hearing, matter adjourned to 14.06.2024.

IA(IBC) 151/2024

Learned Counsel Smt Mummaneni Vazra Laxmi, for Resolution Professional present through Video Conference.

Mr PVB Sudhakar Rao, Resolution Professional present through Video Conference.

Personal Guarantor remained ex-parte.

For consideration, matter adjourned to 14.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)